

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

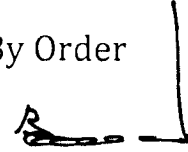
Date: 10.03.2022

**ORDER**

Hon'ble President has directed to cancel the Order No. 39 of 2022 in respect of constitution of Division Bench in CESTAT, Chandigarh for the period 21.03.2022 to 25.03.2022 and, consequently the Tour Order No. 18 of 2022 in respect of Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical) to CESTAT, Chandigarh are also cancelled.

The adjourned dates of cases will be intimated in due course.

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Senior Member, CESTAT, Chandigarh.
3. Mr. Anil Choudhary, Member (Judicial), CESTAT, New Delhi.
4. Mr. C. J. Mathew, Member (Technical), CESTAT, Mumbai.
5. Deputy Registrar, CESTAT, Chandigarh/New Delhi/Mumbai.
6. Accounts Section, CESTAT, Delhi.
7. Caretaking Section, CESTAT, Delhi.
8. Website/Guard file/Office copy.